

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 3958/2015

SARASWATI DEBI & ORS.

Petitioner(s)

VERSUS

NIZAMUDDIN AND ANR.

Respondent(s)

Date : 08-09-2017 This petition was called on for hearing today.

For Petitioner(s) Ms. Poulami Dasdey, Adv.

Ms. Rauf Rahim, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Respondent No. 1 has been served, but none has entered appearance.

Last and final opportunity is granted to the learned counsel for the petitioners for filing the affidavit of dasti service in respect of respondent No. 2 within two weeks' time.

List again on 23rd of October, 2017.

RAJESH KUMAR GOEL
Registrar